

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 3053
TO BE ANSWERED ON 19TH MARCH, 2026**

MONETISATION OF BSNL PROPERTIES IN WEST BENGAL

3053 SHRI SAMIK BHATTACHARYA:

Will the Minister of Communications be pleased to state:

- (a) the number of BSNL land parcels, buildings and other immovable assets identified for monetisation in West Bengal, district-wise;
- (b) the status of premium BSNL land located in Hastings area of Kolkata, including its valuation, tender history and expected timeline for disposal;
- (c) the number of assets already sold, leased, under process or otherwise monetised during the last five years, along with the details of revenue realised;
- (d) whether the process of asset monetisation in the State has been delayed due to lack of bidders, valuation disputes, legal encumbrances or State-level clearances; and
- (e) the time-bound roadmap for monetisation of remaining BSNL assets in the State?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS AND RURAL DEVELOPMENT
(DR. PEMMASANI CHANDRA SEKHAR)**

- (a) The total no. of approved assets in West Bengal for monetization are as follows:

SL	District	Total no. of assets for monetisation
1.	South 24 Parganas	6
2.	North 24 Parganas	6
3.	Kolkata	5
4.	Howrah	1
5.	Hooghly	1
6.	Nadia	1
7.	Purba Burdwan	1
8.	Paschim Burdwan	1
9.	Jalpaiguri	1
	TOTAL	23

- (b) The BSNL land identified for monetization near Hastings in Kolkata is Telecom Factory at Alipore. The valuation for monetization is done by the National Land Monetization Corporation (NLMC).

- (c) One land parcel and 41 buildings of BSNL in the state of West Bengal have been leased out in last five years and total revenue realized is nearly Rs.67.8 Cr.
- (d) Yes, sir.
- (e) Monetization of assets of BSNL is on need basis and an ongoing process.
